## Annexure \_7

Name of the corporate debtor: Stone India Limited; Date of commencement of CIRP: 28-02-2024; List of creditors as on: 20-03-2025

List of operational creditors (Government dues)															
SI	Details of Claimant		Details of claim received								Amount contingen	Amount of any	Amount of claim	Amount of	Remarks,
No														claim under	anv
	Department	Government	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
			receipt	claimed	Provisionally	claim	covered by	covered by	related	share in		dues,	admitted		
			-		_		security	guarantee	party?	CoC, if		that may			
							interest			applicable		be set-off			
	COMMISSIONER,	COMMISSIONER,													
1	COMMERCIAL	COMMERCIAL TAXES.											1,04,73,53,777		
	TAXES. WEST	WEST BENGAL	13-03-2024	1,04,73,53,777		OC- Statutory			no	nil				-	
2		Durgapur		1,31,609									1,31,609		
	EPF, Durgapur		21-03-2024			OC- Statutory			no	nil				-	
3		Grant Lane Kolkata											12,84,815		
	ESI		23-12-2024	1284815		OC- Statutory			no	nil			,-,		
3		Total		1,04,74,85,386							-	-	1,04,74,85,386.00	-	

Provisionally Admitted based on the Proof of Claim Submitted subject to books & further proof, if any

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